The Bombay Building (Control on Erection, Re-Erection and Conversion) (Repeal) Act, 1971

Act 41 of 1971

Keyword(s):
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MAHARASHTRA ACT No. XLI OF 1971

[THE BOMBAY BUILDING (CONTROL ON ERECTION, RE-ERECTION AND CONVERSION) (REPEAL) ACT, 1971.]

[8th November 1971.]

An Act to repeal the Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948.

Whereas it is expedient to repeal the Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948; it is hereby enacted in the Twenty-second Year of the Republic of India as follows:—

1. This Act may be called the Bombay Building (Control on Erection, Re-erection and Conversion) (Repeal) Act, 1971.

2. The Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948, is hereby repealed.